

## MA & TAX SECTION

**Below mentioned cases have been Dismissed for Default by virtue of Hon'ble Court's orders passed on different dates . This intimation by way of publishing in the cause list as well as the official website of the Hon'ble Court may be treated as memo of receiving in terms of J.H.C. Schedule 12 , Form no 17**

Sl. No.	Case No.	Year	Party Name	Advocate's Name	Enrollment No.	By virtue of order dated	DFD on
1	425	2016	Md. Maruf Raza v/s Smt. Surti Devi & ors.	Akshay Kr. Mahato	1908/03	17.02.2020	16.03.2020
2	473	2016	Meera Devi & ors. v/s Binod Kr. Mishra & ors.	Suchitra Pandey	D/3724/10	13.02.2020	16.03.2020
3	18	2017	Balram Ghorai v/s Sadhona Bagti & Ors	Nityanand Prasad Choudhary	2513/94	02.12.2019	16.12.2019
4	55	2017	Vijay Kumar v/s Nageshwar Sahu & Anr.	V.K. Sharma	3526/99	16.01.2020	31.01.2020
5	72	2017	Sunita Devi & Ors v/s U.O.I.,East Central Railway	Rajendra Ram Ravidas	828/09	17.01.2020	31.01.2020
6	348	2017	Tarabati Devi & Ors. v/s Md. Seikh Hussain & Ors.	Chandra G.A. Bardhan	1364/2000	18.01.2020	15.02.2020
7	349	2017	Md. Minhaz v/s Rabia Khatoon & Ors	Rajiv N. Prasad	1476/90	16.12.2019	18.01.2020
8	613	2017	Abdul Gafoor v/s Md. Sabbir @ Sabir Saikh & Ors.	Gautam Kumar	888/89	17.01.2020	31.01.2020
9	162	2017	MD. Jamil Ahmad Ansari v/s MD. Taiyab Ansari	Arbind Kr. Sinha	89/90	29.01.2020	14.02.2020
10	167	2017	Reliance General insurance co. Ltd. v/s Punita devi & ors	Chandrajit Mukherjee	3356/05	17.01.2020	31.01.2020
11	187	2017	National Insurance co. Ltd. v/s suresh prasad singh & ors.	Manish kumar	667/2001	20.01.2020	20.01.2020
12	197	2017	Reliance General insurance co. Ltd. v/s Ramisha Bibi & ors.	Chandrajit Mukherjee	3356/05	17.01.2020	31.01.2020
13	412	2017	Rozy Khatoon v/s Birbal yadav & ors.	Arvind kr. Lall	719/83	29.01.2020	26.02.2020
14	413	2017	Sagir Ahmed v/s Birbal Yadav & ors.	Arvind kr. Lall	719/1983	29.01.2020	26.02.2020
15	435	2017	Nishant Jain v/s karanchand Manjhi	Ayush Aditya	595/2008	18.01.2020	15.02.2020
16	449	2017	Phool chand mahto v/s Tinku Bhandri & ors.	Atanu Banerjee	1760/1999	29.01.2020	26.02.2020
17	455	2017	Ramesh Kumar v/s smt. Shail devi & ors.	Prabhu Dyal Agrawal	811/806/68	29.01.2020	12.02.2020
18	471	2017	Smt. Mundrika devi v/s Khiro saw & ors.	Mr. shresth Gautam	307/10	20.01.2020	17.02.2020
19	489	2017	Mahabir Yadav v/s Sunil kr. Jain & ors.	Rajesh Lala	JH/47-A/1996	29.01.2020	26.02.2020
20	658	2017	S.A.I.L & Anr. v/s Jaimurti Devi & Anr.	Abhay Kr. Mishra	2322/2000	18.01.2020	01.02.2020
21	674	2017	Khalid Ansari v/s Anup kr. Singh & Anr.	Gajendra prasad Roy	1655/70	29.01.2020	16.03.2020
22	678	2017	Sohrai Manjhi v/s the state of jharkhand	Manish Mishra	J/1309A/2000	18.01.2020	15.02.2020
23	684	2017	Anjan Prasad Sao & ors. v/s Debashish kr. saw ors.	Krishanu roy	552/12	29.01.2020	12.02.2020
24	696	2017	Mamta rani Mahapatra v/s Sri Rajendra singh & ors.	Prabhas kr.	2265/90	29.01.2020	26.02.2020
25	699	2017	The D.M National Ins. co. Ltd. v/s smt Kelu Mondalani & anr.	D.C Ghosh	987/91	29.01.2020	26.02.2020
26	261	2017	U. O. I. Thr. G. M. South Eastern Railway V/s Ghasini Majhi Alias Ghasni Majhi And Ors	Gautam Rahesh	3561/1997	17/01/2020	31/01/2020
27	713	2017	Ramchandra Rana V/s B. M. The New India Insurance Co Ltd And Ors	Parwez ahmd Khan	367/1992	01-07-2020	21/01/2020
28	522	2017	Barki Paharin And Ors V/S Mr P Ramasamy And Anr	Subham Mishra	JH16/2017	18/01/2020	15/02/2020
29	711	2017	Md Nashir Ansari V/s The O. I. Co. Ltd Through The B. M. And Anr	Birendra Kr.	6060/1999	17/01/2020	31/01/2020

30	717	2017	Bishwanath Nagar Alias Bishwanath Pd Nagar And Ors v/s. Rajendra Prasad And Anr	VIKESH KUMAR	011/2009	18/01/2020	15/02/2020
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31	531	2017	Deokant Prasad And Anr v/s. Div Manager The O. I.Co Ltd And Ors	Umesh Kr. Choubey	4688/1999	17/01/2020	31/01/2020
32	86	2018	Future General India Insurance v/s Behula Sardar & Ors.	Ashutosh Anand	3449/2005	17.12.2019	21.01.2020
33	329	2018	Vijay Sukhdev Singh v/s United India Insurance Co. Ltd.	Birendra Kumar	6060/99	18.12.2019	01.02.2020
34	338	2018	National Insurance Co. Ltd. v/s Mahesh Oraon & Ors.	Manish Kumar	667/2001	09.12.2019	06.01.2020
35	347	2018	Oriental Insurance Co. Ltd. v/s Ropana Oraon & Ors.	Manish Kumar	767/2001	29.01.2020	26.02.2020
36	607	2018	Rudrashan Kumar Minor v/s Dinesh Prasad Gupta & Ors.	A.K. Sahani	466/80	29.01.2020	05.02.2020
37	631	2018	National Insurance Co. Ltd. v/s Kavita Devi & Ors.	Manish Kumar	667/2001	29.01.2020	26.02.2020
38	633	2018	Lalu Prasad v/s National Insurance Co. Ltd.	Shobhakar Mishra	130/08	29.01.2020	26.02.2020
39	638	2018	Rajkishore Prasad v/s Alok Yadav & Ors.	Arvind Kumar Lall	719/83	29.01.2020	26.02.2020
40	106	2018	Smt Shanti Devi v/s Union of India through the GM S.E.R	Tejo Mishtry	57/94	20.01.2020	17.02.2020
41	109	2018	Gudiya Devi & ors. v/s Satya Naryan Modi & Anr.	Rajiv Ananad	865/02	20.01.2020	17.02.2020
42	113	2018	Sarita Devi & Anr. v/s Santosh Singh & ors.	Arvind kr. Lall	719/83	23.01.2020	13.02.2020
43	115	2018	Lakhi Charan Mahto & ors. v/s Mostt. Budhni Mahtawain & ors.	Sanjeev Kr. Sahay	630/98	20.01.2020	27.01.2020
44	120	2018	Shashank Bhusan v/s kaifi raza	Suraj verma	4004/05	24.01.2020	22.02.2020
45	128	2018	Tohid Ansari v/s Malti Devi & Anr.	Md. Zaid Ahmed	4851/2006	24.01.2020	22.02.2020
46	129	2018	Asha Devi v/s Rafique Ansari	Niranjan kumar	4804/99	28.01.2020	25.02.2020
47	135	2018	Deepchand Sao v/s Mostt. Soniya Devi	Ashutosh Anand	3449/05	23.01.2020	13.02.2020
48	156	2018	Sunil Kr. Singh v/s The U.O.I through the G.M E.C.R	Lukesh kr.	4599/05	24.01.2020	22.02.2020
49	169	2018	Bhim Gope & ors. V/S Mojib Ansari & ors.	Arvind kr. Lall	719/1983	24.01.2020	22.02.2020
50	185	2018	Santosh Mandal v/s Dewanti Devi & ors.	Arvind kr. Choudhary	1137/99	20.01.2020	17.02.2020
51	198	2018	Mukhlal Choudhary v/s Nagendra ram & ors.	Vijay Shankar Prasad	38/92	28.01.2020	04.02.2020
52	402	2018	Santosh Yadav v/s Smt. Meena Devi & ors.	Arvind kr. lall	719/83	24.01.2020	07.02.2020
53	428	2018	Safait Alam v/s Dinesh kr. Yadav & Anr.	Arjun N. Deo	919/69	29.01.2020	12.02.2020
54	430	2018	Chittaranjan Dutta v/s National Ins. Co. Ltd.	Jitendra Tripathi	J/8368A/2001	29.01.2020	26.02.2020
55	437	2018	Alimuddin Ansari v/s Sanjay sharma	Arvind kr. lall	719/83	29.01.2020	26.02.2020
56	446	2018	Lothe oraon pahan & Anr. v/s Dilip pahan & ors.	Vikesh kr.	011/09	29.01.2020	26.02.2020
57	461	2018	Atanu Kundu v/s Manu Mirdha & ors.	Arvind kr. lall	719/83	29.01.2020	26.02.2020
58	473	2018	S.P of Hazaribagh v/s Sheo Shankar prasad mehta	Awanish Ranjan Mishra	2270/03	29.01.2020	26.02.2020
59	477	2018	Laksima Ghimire & ors. V/S Pabitra Ghimre Pokhrel & ors.	Abdul Kalam Rashidi	JH 213/2015	29.01.2020	26.02.2020
60	489	2018	Abhay kr. Bhagat v/s Smt. Kunti devi	Kamdeo pandey	JH 454/01	29.01.2020	26.02.2020
61	663	2018	Gopal Hembram v/s the oriental Ins. Co. Ltd.	Birendra kr.	6060/99	29.01.2020	26.02.2020
62	673	2018	Shambhu Shankar sahdeo& ors. v/s Lal Yashwant Nath sahdoe	Mahesh Tiwari	577/85	29.01.2020	12.02.2020
63	682	2018	Minhaz Khan & Ors V/S. Sitaram Energy Logistics & Anr.	Sudhir Kumar Sharma	3522/99	29.01.2020	22.02.2020
64	699	2018	The New india Assurance co. Ltd. v/s Sovendra singh & ors.	Manish kr.	667/2001	29.01.2020	26.02.2020

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65	703	2018	Rati Nandan Singh v/s Babita Devi & ors.	Prabhash Chandra Sinha	2911/04	29.01.2020	26.02.2020
66	710	2018	Jiten chandra Bistu v/s Mridul Bistu & ors.	Ramchandra sahu	2352/2000	17.12.2019	14.01.2020
67	547	2018	Devan murmu and Anr vs CHOTA FULO MURMU & Ors	Vishal Kr. Trivedi	747/2007	29/01/2020	02-12-2020
68	560	2018	RANJAN KHATUN V/s RELIANCE GENERAL INSURANCE COMPANY LIMITED	Vishal Kr. Trivedi	747/2008	24/01/2020	02-07-2020
69	538	2018	SABINA KHATOON v/s SAMS TABREJ	Arvind Kr Lall	719/1983	31/01/2020	28/02/2020
70	252	2018	RAMAKANT DWIVEDI v/s BINDHESHWARI TIWARY	shray Mishra	522/2014	20/01/2020	17/02/2020
71	531	2018	B. M1 THE ORIENTAL INSURANCE COM. LTD v/s SMT DIPTI SINGH	G.C.JHA	858/83	24/01/2020	22/02/2020
72	271	2018	Kishore Sonar v/s Tabassum Bibi and ors.	Sanjay Prasad	2516/1992	29/01/2020	26/02/2020
73	209	2018	JAGNIVAS SHARMA v/s GURU BABU NARAYAN SHARMA & ors	SUNIL KUMAR SINHA	1035/2018	20/01/2020	02-03-2020
74	594	2018	SUNIL KUMAR SINH V/s UNION OF INDIA THR. G. M. EAST CENTRAL RAILWAY	Chitali Kr. Sinha	1933/2001	24/01/2020	22/02/2020
75	208	2018	Shyamdeo Prasad V/s Ramdeo Prasad And Ors	Mr. Chandrajit Murherjee	3356/2005	20/01/2020	17/02/2020
76	567	2018	ALI RAZA Vs TAIBUN NISHA	R.N. Prasad	1446/1990	29/01/2020	02-12-2020
77	587	2018	CHINTAMANI DEVI Vs PARBHU SINGH	Jayant Kr. Pandey	944/2011	24/01/2020	22/02/2020
78	565	2018	LAKHO RAWANI V/s LAXSHAMAN MANDAL	Arvind Kr. Lall	719/1983	29/01/2020	26/02/2020
79	586	2018	BACHA SHARMA V/s MSTT MEENA BOURIN	Shekher Pd. Sinha	651/1983	24/01/2020	22/02/2020
80	584	2018	THE D. M. UNITED INDIA INSURANCE CO. LTD V/s Jayanti Devi & Ors.	D.C.Ghose	987/1991	24/01/2020	22/02/2020
81	552	2018	DEWAN MURMU V/s CHOTA FULO MURMU	Vishal Kr. Trivedi	747/2007	24/01/2020	02-07-2020
82	266	2018	CHANDRAWATI DEVI V/s OWNER CUM DRIVER OF OFFENDING VEHICLE RABINDRA KUMAR SINGH	Mrs. Vandna Singh	J-1163A/2002	23/01/2020	13/02/2020
83	220	2018	AMIT MULTIPLEX PRIVATE LIMITED V/s. MS SAVITRI DEVI	Lalit Kr. Lall	9591/1983	20/01/2020	17/02/2020
84	600	2018	NATHUN PRASAD SHAW V/s. THE NATIONAL INSURANCE COMPANY LTD	Sanjay Kumar	45/1994	24/01/2020	22/02/2020
85	758	2018	MD SADULLAH V/s DAMYANTI DEVI	Prawaz Ahmad Khan	367/1992	24/01/2020	22/02/2020
86	770	2018	BABAN RAM V/s MUKUND RAM	Amita Srivastava	654/1994	20/01/2020	17/02/2020
87	755	2018	SMT SANDHYA DEVI V/s.CHANDAN KUMAR LALA & Ors	Birndra Kr.	6060/1999	31/01/2020	28/02/2020
88	790	2018	THAKURI DEVI V/s. RELIANCE GENERAL INSURANCE CO LTD	Birndra Kr.	6060/1999	31/01/2020	28/02/2020
89	240	2018	DOMAN MAHTO Vs. BABY DEVI & Ors	A.K. Sahani	466/1980	24/01/2020	02-07-2020
90	1	2019	Gulshan Banu v/s Sitaram Tiwari & Ors.	Sunil Kumar	2147/94	31.01.2020	28.02.2020
91	17	2019	Tulia Devi & Ors. v/s Reliance General Insurance Co.	Birendra Kumar	6060/99	31.01.2020	28.02.2020
92	26	2019	Soni Devi & Ors. v/s Anand Kumar & Ors.	Rama Kant Tiwari	1026/81	31.01.2020	28.02.2020
93	42	2019	Usha Singh & Ors. v/s Nawin Kumar Singh & Anr.	Rajiv Anand	865/02	31.01.2020	28.02.2020
94	46	2019	National Insurance Co. Ltd. v/s Sumitra Devi & Ors.	Manish Kumar	667/2001	31.01.2020	28.02.2020
95	91	2019	Jayanti Devi & Ors. v/s Sanjay Kumar & Ors.	Rama Kant Tiwari	1026/81	31.01.2020	28.02.2020

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96	92	2019	Indu Sharma & Anr. v/s prabha Dey & Ors.	Rama Kant Tiwari	1026/81	31.01.2020	28.02.2020
97	314	2019	Priyanka Kumari v/s Md. Nasiruddin & Ors.	Arvind Kumar Lall	719/83	31.01.2020	28.02.2020
98	344	2019	Ratan Kumar Saw & Anr. v/s Anju Devi	Arvind Kumar Lall	719/83	31.01.2020	28.02.2020
99	365	2019	Pramila Devi & Ors. v/s Shailendra Kumar & Anr.	Rama Kant Tiwari	1026/81	31.01.2020	28.02.2020
100	390	2019	Minor Simiram Ghimire v/s Pabitra Ghimire	Zaid Ahmed	4851/06	31.01.2020	28.02.2020
101	398	2019	Subhadra Das & Ors. v/s Harelal Construction Co. Pvt. Ltd.	Arvind Kumar Lall	719/83	31.01.2020	28.02.2020
102	102	2019	Sunita Singh v/s Prabha Dey & ors.	Rama kant Tiwari	1026/981	31.01.2020	28.02.2020
103	107	2019	Saryu Sao v/s Jasiya Devi & ors	Abhishek Anand	JH 271A/2012	31.01.2020	28.02.2020
104	108	2019	Saryu Sao v/s Mostt Chameli & ors	Abhishek Anand	JH271A/2012	31.01.2020	28.02.2020
105	122	2019	Suraj Dev Tiwari v/s The U.O.I Thr. its G.M E.R	Shashikant Thakur	JH21/14	31.01.2020	28.02.2020
106	126	2019	Suwendu Dutta v/s Sitaram Debuka	Jitesh kr.	88/12	31.01.2020	28.02.2020
107	128	2019	Md. Azad Ansari v/s Bajaj Allianz General Ins. Co. Ltd.	Birendra kr.	6060/99	31.01.2020	28.02.2020
108	134	2019	Padma Thakur & ors. v/s Bajaj Allianz General Ins. Co. Ltd.	Birendra kr.	6060/99	31.01.2020	28.02.2020
109	135	2019	Ajit Mahatha v/s Padma Lochan Bauri	Birendra kr.	6060/99	31.01.2020	28.02.2020
110	139	2019	Gaura Devi & Anr. v/s Pramod BUX Ray & ors.	Md. Faruque Ansari	010/1994	31.01.2020	28.02.2020
111	143	2019	Smt. Kamleshwari Devi v/s Krishna Rana & ors.	Bhaiya V. Kumar	1490/91	31.01.2020	28.02.2020
112	147	2019	Smt. Fuljhari Devi & ors. v/s Bajaj Allianz General Co. & ors.	Birendra kr.	6060/99	31.01.2020	28.02.2020
113	149	2019	Sayto Devi & ors. v/s Rehan Zafar	Arvind Kr. Lall	719/83	31.01.2020	28.02.2020

114	151	2019	Sitaram Tiwari & Anr. v/s Sohail Parwez Khan & ors.	Arvind Kr. lall	719/83	31.01.2020	28.02.2020
115	152	2019	Smt. Anita Devi & ors. v/s Salakhan Singh Gill & Ors.	Arvind kr. Lall	719/83	31.01.2020	28.02.2020
116	153	2019	Jamal & Anr. v/s Mokhtar Alam & ors.	Arvind kr. Lall	719/83	31.01.2020	28.02.2020
117	160	2019	Suresh prasad & ors. v/s Chandhaka Sivaji & ors	M.K. Habib	510/1976	31.01.2020	28.02.2020
118	194	2019	Dhanjeet kaur v/s Mostt. Manjeet kaur	Md. Azam	JH79/18	31.01.2020	28.02.2020
119	198	2019	The State of Jharkhand thr. D.C v/s Parvati Devi And ors.	Durga C. Mishra	578/2001	31.01.2020	28.02.2020
120	416	2019	The Branch Manager National Ins Co. Ltd. v/s Yasoda Devi & ors.	Pratyush Kr.	1239/2000	31.01.2020	28.02.2020
121	429	2019	Guddu Singh v/s Rajeev Ranjan Kr & Anr.	Vandana singh	J/1163A/2002	31.01.2020	28.02.2020
122	452	2019	Sabela Khatoon & ors. v/s U.O.I Thr. G.M W.C.R	Jayant Kr. Pandey	944/2011	31.01.2020	28.02.2020
123	457	2019	Hasibul Sekh v/s Sonoti Murmu & ors.	Gautam kr.	888/99	31.01.2020	28.02.2020
124	490	2019	Asha Devi & ors. v/s Sanjay Kr. Suman & Anr.	Md. Razaullah Ansari	369/07	31.01.2020	28.02.2020
125	216	2019	SMT URMILA SINGH Vs ABDUL RAB	Rakesh Ranjan	2451/2003	31/01/2020	28/02/2020